

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 00019 of 2012-SM

[Arising out of Order-in-Original/Appeal No BC-245-247-SURAT-II-2011 dated 12.09.2011 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II]

Bharatbhai D Patel

.... Appellant

Director, Avdhoot Pigments Pvt Limited
Plot No. 6213, GIDC, ANKLESHWAR, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat-ii

.... Respondent

New C.Ex Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri Sudhanshu Bissa, Advocate for the Appellant
Shri Himanshu P Shrimali, Superintendent (AR) for the Revenue.

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING/ DECISION: 29.11.2023

SOMESH ARORA :

Appeal disposed of. For order, see order of date in Excise Appeal No. 00018 of 2012.

**(Somesh Arora)
Member (Judicial)**

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